

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:736
ANSWERED ON:15.07.2014
SKILL DEVELOPMENT PROGRAMME
Chaudhary Shri P.P.

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to organize skill development programme for drivers under the employment through skill development scheme;
- (b) if so, the number of training programmes organized so far across the country;
- (c) whether proposals for organizing training programmes have been received from the State Government of Rajasthan; and
- (d) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (b): Ministry of Labour & Employment has operationalised Skill Development Initiative (SDI) Scheme since May 2007 with an objective to provide training and employment to school leavers, existing workers especially in informal sector to improve their employability. Training under the SDI scheme is provided by various Vocational Training Providers (VTPs) under Central Government, State Governments, Public and Private sector industrial establishments. Demand Driven 694 short term training courses in 68 sectors are operational out of which 188 course modules in 11 sectors have been revised and implemented. Under Automobile sector, the course module 'Driver cum Mechanic' of 600 hours duration and having qualification 8th standard and 14 years of age is eligible for undergoing training.

Ministry of Rural Development has informed that Skilling in all such trades including driving which provides for assured placement in jobs with regular salaries under the placement like Skills Development is allowed. An indicative list of trades covered so far is placed at Annexure.

Four National Skill Development Corporation (NSDC) partners have conducted training for drivers so far. These are (i) B- ABLE-Driving (LCV), Driving Training (MPSTDC); (ii) DB- Tech- Driving (Pvt); (iii) PARFI (Drivers); (iv) PRATHAM-Driving (LCV), Driving (HCV).

Ministry of Road Transport and Highways does not specifically have a Skill Development Scheme. However, it has a scheme for imparting two days' refresher training to Heavy Motor Vehicle (HMV) drivers of unorganized sector to improve road safety. During 2012-13 and 2013-14, 15,600 HMV drivers and 40,000 HMV drivers of unorganized sector were imparted two days' refresher training, respectively.

(c): No, Madam.

(d): Does not arise.